

HIGH COURT OF CHHATTISGARH : BILASPUR

ORDER

No. 271 /Confdl./2016
II-2-4/2002

Bilaspur, dated the 07 April, 2016

The period of officiation of the following officiating District Judges of Higher Judicial Service, as specified in column no. (2) of the table below, is hereby, extended: -

TABLE

S.No.	Name of Judicial Officer	Date of appointment
(1)	(2)	(3)
(1)	Shri Uma Shankar Mishra	05/10/2013
(2)	Shri Devendra Nath Bhagat	07/10/2013

BY ORDER OF THE HIGH COURT


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Endt. No. 272 /Confdl./2016
II-2-4/2002

Bilaspur, dated the 07 April, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship. Contd.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Inder Singh Uboweja, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (11) Private Secretary to Registrar (Vigilance/I. & E./Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.

Contd...2/-

- (12) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur (C.G.) for information.
- (13) Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- (14)
- (i) Shri Uma Shankar Mishra, Additional District & Sessions Judge, Bhanupratappur, Dist. - Uttar Bastar (Kanker),
- (ii) Shri Devendra Nath Bhagat, Additional District & Sessions Judge (F.T.C.), Dhamtari,
for information.
- (15) District & Sessions Judge, Balod/ Balod-Bazar/ Bemetara/ Kondagaon/ Surajpur/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg/ Raipur/ Janjgir-Champa / Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Raigarh / Rajnandgaon/ Surguja at Ambikapur/ Dhamtari/ Mahasamund/ Uttar Bastar (Kanker)/ Koriya (Baikunthpur) for information.
- (16) Shri Prabhat Kumar Shastri, Legal Advisor to Hon'ble Governor, Raj Bhawan, Raipur and Secretary, Chhattisgarh Nyayadhish Sangh for information.
- (17) Member Secretary, Chhattisgarh State Legal Services Authority, Vidhik Seva Marg, Bilaspur for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works and Protocol/ Vigilance & I. and E./ R.G. & Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Confidential/ Establishment / Library/ Pension / Protocol/ Record Room (Admn.), High Court of Chhattisgarh, Bilaspur for information and necessary action.
- ✓ (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (26) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL